

DIVISION BENCH  
COURT - I

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/527(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>SUDHIR KUMAR &amp; ORS.- VS AMBIENT COMPUTRONICS PVT.LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. A K Shrivastava, Adv. : For Petitioners  
Mr. Akash Sharma, Adv.

Mr. Arijit Basu, Adv. : For Respondents

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **2/7/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**